NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: CP/711/IB/CB/2017

NAME OF THE PETITIONER

: JAGADESH PRATHAP

NAME OF THE RESPONDENT(S)

: KUTTY FLUSH DOORS & FURNITURE CO PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. PJ. SRI GANESH

For Petitorer / Financel

MBY

ORDER

Counsel for petitioner/Financial creditor present. He is directed to send a fresh notice to the respondent alongwith copy of the petition and other documents relied upon and file an affidavit in proof of delivery by the next date of hearing. Put up on 24.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

bc